

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General (camp) at Srinagar)

Subject: Nomination for One Day Training Programme on "Role and Responsibilities of Trial Judges in ensuring Just, Fair and Speedy Trial (as guaranteed under Article 21 of the Constitution of India)" on 4th April, 2026 (Saturday) at J&K Judicial Academy, Mominabad, Srinagar.

ORDER

No: 481 of 2026/RG/GS

Dated: 02.04.2026

The Judicial Officers as per **Annexure "A"** to this order are hereby nominated for participating in the subject Training Programme scheduled to be held on 4th April, 2026 (Saturday) at J&K Judicial Academy, Mominabad, Srinagar.

The nominated Judicial Officers shall report at J&K Judicial Academy, Mominabad, Srinagar at 09:45 AM sharp on the scheduled date.

By Order.



(M.K Sharma)

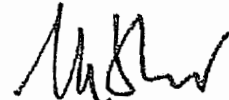
Registrar General

Dated: 02.04.2026

No: 12549-81/RG/GS

Copy to the: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
4. Director, J&K Judicial Academy, Jammu.
..... for information and with the request to inform all the nominated officers, accordingly.
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
6. Member Secretary, J&K Legal Services Authority;
..... for information.
7. All Principal District & Sessions Judges of Kashmir Province of UT of J&K for information and necessary action.
8. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of High Court.
9. Chief librarian, High Court of J&K and Ladakh, Jammu/Srinagar for keeping the record of the same.
10. Order book.



Registrar General

Annexure "A"

Nomination of Judicial officers for training programme on "Role and Responsibilities of Trial Judges in Ensuring Just, Fair and Speedy Trial (as guaranteed under Article 21 of the Constitution of India)" on 04th April 2026 at J&K Judicial Academy, Moominabad, Srinagar

S. No	Names (Mr. / Ms.)	Designation
1.	Ms. Tabasum	CJM, Srinagar
2.	Iqbal Ahmad Akhoon	CJM, Bandipora
3.	Sajad ur Rehman	CJM, Anantnag
4.	Altaf Hussain Khan	Chief Judicial Magistrate, Kulgam
5.	Riyaz Ahmad	Chief Judicial Magistrate, Shopian
6.	Fariqa Nazir	Sub Judge/ Special Mobile Magistrate, Pulwama
7.	Nusrat Ali Hakak	Chief Judicial Magistrate, Ganderbal
8.	Rajeev Kumar	Sub Judge, Bijbehara, Anantnag
9.	Iqbal Rafiq Wakil	CJM, Sopore, Baramulla
10.	Zahoor Ahmad Ganaie	Special Mobile Magistrate, Trehgam
11.	Mir Sayeem Qayoom	Secretary District Legal Services Authority, Anantnag
12.	Fida Hussain Nayek	Municipal Magistrate, Srinagar
13.	Junaid Imtiyaz Mir	Sub Judge, Srinagar
14.	Shafeeq Ahmed Malik	Sub Judge, Chadoora
15.	Majid Farooq Mir	Sub Judge, Baramulla
16.	Easar ul Nabi	Sub Judge/Special Mobile Magistrate, Budgam
17.	Altaf Ahmad Mir	Sub Judge, Vailoo
18.	Tarun Mahajan	City Judge, Srinagar
19.	Fakhur Un Nissa	Principal Magistrate JJB, Pulwama
20.	Ahtzaz Ahmed	Principal Magistrate Juvenile Justice Board Anantnag

21.	Uzma Amin	Munsiff, Pampore
22.	Raja Arshad Hamid	Principal Magistrate JJB, Srinagar
23.	Mainaaz Qadir	Munsiff/Additional Special Mobile Magistrate.Panthachowk
24.	Towfeel Ahmad Mir	Additional Special Mobile Magistrate,Beerwah
25.	Altaf Ahmad	Munsiff, Handwara
26.	Mudasir Bashir	Principal Magistrate JJB,Kupwara
27.	Tasneem Kawoos	Munsiff, Budgam
28.	Nazia Hassan	4 th Addl. Munsiff, Srinagar
29.	Aarizoo Javaid Rather	Munsiff, Dooru
30.	Aakashdeep Singh	Munsiff, Kulgam
31.	Rameen Rashid Khan	Addl. Spl. Mobile Magistrate, Shopian
32.	Amaan Nissar	Munsiff, Tral
33.	Iram Irtiza	Munsiff, Kupwara
34.	Waqar Ahmad	Munsiff, Tangmarg
35.	Vikas Bhardwaj	2 nd Addl. Munsiff, Srinagar
36.	Mansoor Ahmad Mir	Munsiff Kralpora, Kupwara
37.	Nissar ul Haq Khan	Munsiff D.H Pora
38.	Aastik Verma	Munsiff, Qazigund
39.	Moonis Wahid	Munsiff, Kangan

Mir